(23)

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.99/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M

Name of the Company Under Section		Naveen BansalVersus- I. Log Ports Pvt. Ltd. & Ors 397/398		
1: 2. 1. 2.	S. K. Duft Syameente Anirban Re Chargest, Par Amenta Par	Adv K Baney Clair intra indery	for SEMI Responde	18/00/ 18/00/
2. r	IR. Rathanko IR. D.N. Shan IR. Shownon I	with a how	fur R1,2,8,9,10 ORDER	2 - 4 - 2 - 4 - 13 - 13 - 13

No one is present from the petitioner's side. Ld. Counsel for the respondent nos. 1, 2, 5, 8, 9 and 10 as well as Ld. Counsel on behalf of SEBI are present.

List the matter on 25/10/2017.

Sd/-(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

